## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

OA NO.2162/2004 MA NO.1823/2004

New Delhi this the 8th September, 2004

## HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN HON'BLE SHRI S.A.SINGH, MEMBER(A)

- 1. Shri Budhi Ram,
  S/o Shri Mahidhar Prasad
  Air Conditioning Helper Khallasi
  Under Section Engineer (Electrical)
  Northern Railway, Dehradun.
- 2. Anuj Kumar
  S/o Shri Ram Gulam
  Air Conditioning Helper Khallasi
  Under Section Engineer (Electrical)
  Northern Railway, Dehradun.
- 3. Sokhan Singh
  S/o Shri Kesar Singh
  Air Conditioning Helper Khallasi
  Under Section Engineer (Electrical)
  Northern Railway, Dehradun.
- 4. Rajesh Kumar
  S/o Shri Kalloo Ram
  Air Conditioning Helper Khallasi
  Under Section Engineer (Electrical)
  Northern Railway, Dehradun.
- 5. Sunil Kumar Pal
  S/o Kailash nan Pal
  ACC Helper Khallasi working under the
  Section Engineer (Electrical)
  Northern Railway, Bareilly.
- 6. Rakesh Kumar
  S/o Shri Bhopal Singh
  ACC Helper Khallasi working under the
  Section Engineer (Electrical)
  Northern Railway, Bareilly.
- 7. Ram Swaroop
  S/o Shri Pirthoo
  ACC Helper Khallasi working under the
  Section Engineer (Electrical)
  Northern Railway, Bareilly.

- 8. Ashok Verma
  S/o Shri K.P. Verma
  ACC Helper Khallasi working under the
  Section Engineer (Electrical)
  Northern Railway, Bareilly.
- 9. Himmat Singh
  S/o Shri Keshar Singh
  AC Fitter Grade.III under the
  S.E. (Electrical)
  Northern Railway, Dehradun.
- Vinod Singh Rawat,
   S/o Shri Raghuveer Singh
   A.C.C. Helper Khallasi under
   S.E. (Electrical)
   Northern Railway, Dehradun
- Mohd.Arif,
   S/o Shri Azizullahaq
   A.C.C. Helper Khallasi under
   S.E. (Electrical)
   Northern Railway, Dehradun

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- 12. Santosh Kumar
  S/o Shri Mahaveer
  A.C.C. Helper Khallasi under
  S.E. (Electrical)
  Northern Railway, Dehradun
- 13. Surender Mohan S/o Shri Lalit Mohan AC Fitter Grade.III under the S.E. (Electrical) Northern Railway, Dehradun
- 14. Raghuveer Singh
  S/o Shri Chandan Singh
  AC Fitter Grade.III under the
  S.E. (Electrical)
  Northern Railway, Dehradun
- 15. Dharmendra Kumar S/o Shri Daya Ram Highly Skilled A.C.Fitter Gr.I, Under S.E. (Electrical) Northern Railway, Dehradun
- 16. Shiva Swamy
  S/o Shri Durai Swamy
  AC Fitter Grade.III under
  S.E. (Electrical)

Northern Railway, Dehradun

...Applicants

(By Advocate: Ms.Meenu Mainee)

Versus

- Union of India through

  1. The General Manager,
  Northern Railway, Baroda House,
  New Delhi.
- The Divisional Railway Manager, Northern Railway, Moradabad.

...Respondents.

## ORDER (ORAL)

## By Shri V.S.Aggarwal, Chairman

Earlier applicant Hardev Singh and Others who were not the applicants filed OA 184/2004. It was disposed of by this Tribunal on 4.5.2003 with the following directions

"Accordingly, we allow the OA partly with the directions to the respondents that the merged cadre of Air Conditioning staff and the electrical staff be introduced as ordered in the impugned order but the option of the existing staff may be obtained before driving them into the unified cadre of Electrical Technicians. OA is disposed of accordingly. No order as to costs."

The applicants by virtue of the present application seek a direction that the respondents should act in accordance with the decision of Hardev Singh and Others and if at all there is a merger of the cadre, it should be prospectively in nature. During the course of the submission, it was stated that the applicants have only submitted a representation on 14.7.2004. In other words even the required period six months has not expired. We hope that the Divisional Railway Moradabad would consider the representation and pass an appropriate speaking order within the prescribed period taking

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stock of these facts and the circumstances. At this stage, therefore no further direction is required. The OA is disposed of with liberty to the applicants to take recourse under law.

(S.A.Singh)
Member(A)

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